

ITEM NO.6

COURT NO.14

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).39788/2013

(From the judgement and order dated 21/12/2012 in CMWP No.15196/1996 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHIVAM HAND MADE PAPER

Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV.& ORS

Respondent(s)

(With office report)

Date: 24/03/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

HON'BLE MR. JUSTICE M.Y. EQBAL

For Petitioner(s)

Mr. Yatish Mohan, Adv.

Mr. Anand Bali, Adv.

for Mr. E.C. Vidya Sagar, AOR(NP)

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice to the respondents, returnable after four
weeks.

|(Parveen Kr.Chawla)

|Court Master

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| |(Phoolan Wati Arora)

| |Assistant Registrar

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